

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 15**  
**689/2016**

**IN THE MATTER OF:**

EMAAR Developers Ltd. and  
EMAAR MGF Land Ltd.

.... Petitioner

**SECTION:**

**Under Section 230-232**

**Order delivered on 17.07.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner:

For the Respondent:

Mr. Sudipto Sarkar, Sr. Adv. with Mr. Amar Gupta, Mr.  
Divyam Agarwal and Mr. Ashish Joshi, Adv.  
Dr. U.K. Chaudhary, Sr. Adv. with Mr. Gaurav Mitra, Ms.  
Manisha Chaudhary, Adv. with Mr. Pratham Soni, CS

**ORDER**

For order, see **173/241-242/PB/2019**